

12.14 hrs

MATTERS UNDER RULE 377

[English](i) **Opening of LPG Agency at Una in Himachal Pradesh**

MR. SPEAKER: The House now will take up matters under rule 377. Prof. Narain Chand Parashar.

PROF. NARAIN CHAND PARASHAR (Hamirpur): The inordinate delay in the opening of a Gas Agency at Una, has caused extreme inconvenience to the people of this district. While most of the other Districts of the State are enjoying this facility, Una is the only district to be deprived of this facility. The prolonged litigation in a court of law, after the initial sanction by the Government has caused deep frustration among the people. The people are becoming restive and may launch an agitation. I, therefore, request the Minister for Petroleum to find an immediate solution to this problem and ensure the opening of a Gas Agency at Una, even if it has to be re-allotted.

MR. SPEAKER: Shri Madan Pandey.

*(Interruptions)**

MR. SPEAKER: Nobody else will go on record. Only Mr. Madan Pandey will go on record.

[Translation]

(ii) **Need to take steps to check Air Pollution in cities**

[Translation]

SHRI MADAN PANDEY (Gorakhpur): Mr. Speaker, Sir, though the Government is making its all out efforts to control the environmental pollution, even then it is not an easy job because pollution is increasing very rapidly in the big cities of the country. After conducting ecological tests in Bom-
*Not recorded.

bay, Calcutta, Madras and Delhi, the National Institute of Environmental Engineering Research, Nagpur has revealed that the atmosphere in these metropolitan cities is being polluted by factories and motor vehicles. According to the World Health Organisation Report in Delhi the air is injurious to health. As per survey report of the I.T.I, 30 per cent population of Delhi is suffering from asthma, cough and certain other sorts of respiratory disorders due to air pollution. There are only two major causes of this air pollution one of them is the large number of motor vehicles and the excessive smoke emitted by them. In Delhi, 80,000 new vehicles are registered every year and approximately 70,000 vehicles come in Delhi from the neighbouring States. In addition to this, nearly 4,500 buses of Delhi Transport Corporation also cover a distance of 12 lakh kilometers a day. This situation is indicative of the fact that a motorcycle while covering a distance of 960 kilometers consumes as much quantity of oxygen as will be required by a person in a year. The other reason of this pollution is the rapid increase of industries. The number of factories in Delhi has reached the mark of 68,000 in 1986-87 from 8,000 in 1951-52. Almost the same situation is prevailing in all other metropolitan cities of the country. In the pink city of Jaipur, the number of asthma patients is increasing due to dust from the mines and every day one thousand tonnes of poisonous gases are being added to the atmosphere of Bombay.

I, therefore, urge upon the Minister of Environment and the Minister of Labour to take some stringent measures so as to check the pollution being caused by the motor vehicles and to ensure that factories are set up quite far away from the residential colonies so that the health of the public may be safeguarded.

(iii) **Need to take steps for the protection of Consumer Rights.**

SHRI SHANTI DHARIWAL (Kota): Mr. Speaker, Sir, for the protection of Con-